



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



F.No.: R-11/1/(1)/2022-B AND CS(1 AND 3)

Dated: 21st September 2023

To

Shri Apurva Chandra,
Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastri Bhawan,
New Delhi - 110001

Subject : Recommendations on "Issues Related to Low Power Small Range FM Radio Broadcasting"

The Ministry of Information and Broadcasting (MIB) vide its reference No-N-35016/2/2021-O/o-DD(CRS) dated 07.03.2022 has sought recommendations of the Authority, under section 11(1)(a)(i) of the TRAI Act, 1997 on the need and timing for introduction of new service provider for drive-in theatres application.

2. In this connection, TRAI had issued a consultation paper on 'Issues Related to Low Power Small Range FM Radio Broadcasting' on 17th April 2023, seeking comments from the stakeholders. Subsequently, TRAI held an Open House Discussion (OHD) on 19th July 2023 through online mode.

3. Based on the comments of the stakeholders received during the above-mentioned consultation process and its own analysis, the Authority has finalized its recommendations which are enclosed herewith.

4. As per the practice, a copy of this letter, along with recommendations, is being placed on the website of TRAI www.trai.gov.in.

This letter is issued with the approval of the Authority.

Encl: as above


(V. Raghunandan)
Secretary, TRAI